

1**2***Forestry*

Soil, Water and Tree Conservation in the Himalayas Uttar Pradesh & .

Social including Rural Fuel Wood Plantations Do.

Agricultural Credit

Agricultural Credit Stabilisation Fund Uttar Pradesh &
West Bi

Cooperation

Assistance to Cooperative Sugar Factories and Spinning Mill Pradesh &

Development of Cooperative Marketing, Processing and S gram-veloped engal
States and -U. Ts.

Regularisation of C.P.W.D. casual labourers in Delhi

684. SHRI RAMKRISHNA MAZUMDER : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what is the number of casual labourers (muster roll workers) working for more than 200 days under the CPWD in Delhi; and

(b) whether there is any scheme to regularise their services?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFUOR):

(a) The information is being collected and will be laid on the Table of the House.

(b) Muster Roll Workers of Central Public Works Department who have completed 240 days of service in each of the two consecutive years are eligible to be considered for regularisation, if they fulfil the conditions prescribed in the Recruitment Rules for the posts, like Age, Educational Qualifications, etc., and their initial recruitment was made through Employment Exchange.

Schemes for Rural Development in West Bengal

685. SHRI RAMKRISHNA MAZUMDER: Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state:

(a) what are the details of the schemes taken up for rural development in the country during the last two years and the achievements made; and

(b) whether any of the said schemes has been taken up and completed in West Bengal;

(c) if so, the details thereof; and

(d) the assistance provided therefor by the Central Government to different States?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR): (a) The Integrated Rural Development Programme (IRDP), the National Rural Employment Programme (NREP), the Rural Landless Employment Guarantee Programme (RLEGP), the Drought Prone Areas Programme (DPAP) and the Desert Development Programme (DDP) are the major rural development schemes being implemented in the country. While the Rural Landless Employment

Guarantee Programme was launched with effect from 15th August, 1983, all other schemes have been on-going during the Sixth Five Year Plan.

The Integrated Rural Development Programme is aimed at assisting families below the poverty line through provision of CHpital assets. The National Rural Employment Programme (NREP) aims at providing employment opportunities in the rural areas and creating durable community assets for strengthening rural infrastructure. The Rural Landless Employment Guarantee Programme (RLEGP) aims at expanding employment opportunities particularly for the landless labourers. The Drought Prone Areas Programme and the Desert Development Programme (DDP) are area development programmes and aimed at the restoration of a proper ecological

balance and optimum utilisation of the land, water, livestock and human resources in the areas covered under these programmes. A statement showing the achievements made under these schemes during the last two years is annexed.

(b) and (c) All the rural development schemes mentioned under (a) above except the Desert Development Programme are under implementation in West Bengal. These are continuing schemes;

(d) A statement showing the assistance provided by the Central Government for the implementation of these Rural Development Schemes during the last two years to different States is annexed. [See Appendix CXXXm, Annexure No. 7].

Statement

Achievement under Rural Development Schemes during last two years

(Rs. in lakhs)

	1982-83	1983-84
I. Integrated Rural Development Programme		
(a) Total allocation.....	40088.00	40736.00
(b) Central Allocation	20448.00	20772.00
(c) Central Releases	17617.964	19422.66
(d) Total expenditure including State's share	35959.01	40609.48
(e) Total Credit mobilised.....	71398.20	77355.58
(f) No. of beneficiaries assisted	3455447	3685334
		1536743
II. National Rural Employment Programme		
(a) Total resources made available	54054	53597 H
(b) Utilisation	39476.3"	39222.13
(c) Employment generated (lakh mandays) .	35'2"3	3027.60

NOTE: Resources made, available includes amount of Central assistance released, matching State share and utilised balance from previous year.

 III Rural Landless Employment Guarantee Programme

(a) Total releases made	
(b) Total quantity of foodgrains released (MT)	65823.00
(c) Employment generated (lakh mandays)	5.96
(d) Total Expenditure	!
(e) Foodgrains utilised (AIT)	1489.03

IV Drought Prone Area Programme

(a) Outlays approved	7936.91	8942.96
(b) Central Releases	2817.25	
(c) Total Utilisation including State's share	68	5559.69
(d) Physical achievements (Provisional)		«
(i) Soil and moisture conservation (00 Hec.)..	863.10	544.72
(ii) Creation of Irrigation Potential (00 Hec.)	738.95	1068.47
(iii) Afforestation and Pasture (00 Hec.)	927.60	761.08
(iv) Milk and Sheep Societies established (Nos.)	1761	16 %
(v) No. of beneficiaries i.e. families assisted (000)	773-53	440.50
(vi) Employment generated (000 mandays)		17393

V Desert Development Programme

1. (a) Afforestation (Hect.)	12014	13084
(b) Shelter belt plantations (Km.)	6201	9399
(c) Sand Dune Stabilisation (Hect.)	3762	2210
2. Irrigation potential created. (Hects.)		2124
3. (a) Construction of Water harvesting structures (Nos.)		
(b) Construction of Khadins (Nos.)	5	50

4. Rural Electrification

(Rs. in lakhs)

(i) Townships/pump energised (Nos.)	3	162
(ii) Village electrified (Nos.)	12	8

5. Agriculture

(i) Soil survey (Hect.)	3739	1299
(ii) Area treated under soil conservation scheme (Hect.)	15	975
(iii) Watershed development (Hect.)	933	504

6. Animal Husbandry

(i) New Veterinary dispensaries/Centres set up (Nos.)	17	60
New Wool extension Centres set up (Nos.)		
(iii) New Milk Collection Centres/Cooperative Societies set up (Nos.)	60	0
(iv) Sheep breeders Coop. Societies set up (Nos.)		115
(v) Cows artificially inseminated (Nos.)		9
(vi) Crossbred lambs born/distributed (Nos.)	4b t	1
7. Employment Generated (ooo mandays)	1397	1969
8. Onrl iv approved.	2002	'323
	1858.76	3093.02
10. Total expenditure.	685.15	
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Production of sugar

686. SHRI VIRENDRA VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that production of sugar is not satisfactory this year;

(b) if the production anticipated this year;

(c) what has led to fall in sugar production after the record production; and

(d) whether it is a fact that Government are going to import sugar this year?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) The sugar production during the current year 1984-85 upto 28th Feb. re. 1985 U 42.51 lakh tonnes as against 40.35 lakh tonnes on the corresponding date last year thus showing an increase of 2.16 tonnes.

(b) The production of sugar in the current sugar year 1984-85 is still in progress. Therefore, it is premature to precisely estimate the total sugar production during the current year.

(c) The production of sugar mainly depends on the production of sugarcane and its availability to the factories for

crushing during the season. After achieving a record sugar production in 1981-82 the production suffered a set back due to agroclimatic factor and due to lesser availability of cane to the sugar mills.

(d) Some imports of sugar have been contracted by the State Trading Corporation for supply during the current year.

TV Transmitter Centres in Gujarat

687. SHRI CHIMANBHAI MEHTA. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a high power television transmission has been commissioned recently at Rajkot in Gujarat;

(b) what is the total expenditure on various heads right from its establishment to its commissioning;

(c) what were the original plan target* and estimates of the same;

(d) how much area and length it covers;

(e) how many other low and high power transmitters have been commissioned during the last five years in Kutch,